

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2832**

TO BE ANSWERED ON THE 12TH AUGUST, 2026/ SHRAVANA 21, 1948 (SAKA)

VACANCIES AND DEPUTATION POLICY IN NDRF

2832 SHRI S NIRANJAN REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken note of the recommendation of the Department-related Parliamentary Standing Committee on Home Affairs (2025) that the National Disaster Response Force (NDRF) has reported a vacancy rate of about 21 percent and is entirely dependent on deputation from the Central Armed Police Forces (CAPFs);

(b) if so, whether Government proposes to review the existing seven-year deputation tenure and introduce incentives such as enhanced allowances and flexible deputation terms to improve staffing in the NDRF; and

(c) the steps taken to streamline the nomination process and strengthen coordination between the NDRF and CAPFs to address personnel shortages?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): National Disaster Response Force (NDRF) is 100% deputationist force and personnel from Central Armed Police Forces (CAPFs) and Assam Rifles are posted in NDRF for deputation period of 7 years and every year not more than 25% personnel are replaced who have completed their tenure. It is a dynamic and continuous process. It is also apprised that Government of India has approved Risk and Hardship allowance (RHA) @ 40% of R2H2 Cell of RHA matrix to eligible NDRF personnel w.e.f. 28.06.2024.
